

### Shifting of Head Offices of Nationalised Banks

490. SHRI ZAINUL BASHER: Will the Minister of FINANCE be pleased to state:

(a) whether the then Chief Minister of Uttar Pradesh (Shri N. D. Tiwary) had requested the Finance Ministry to shift the head offices of some of the nationalised Banks to Uttar Pradesh; and

(b) what is the reaction of Government to this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) In 1974, Shri N. D. Tiwary, then Finance Minister of Uttar Pradesh requested the Governor, Reserve Bank, for shifting the Head Office of Allahabad Bank to Uttar Pradesh. The Governor communicated the view that it might perhaps be a more effective and practical step to strengthen the Allahabad Bank's organisation at Lucknow rather than shift its head office.

(b) There is at present no such proposal under consideration, but the Bank's Lucknow office has been strengthened.

### Confiscated Gold

491. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of FINANCE be pleased to state:

(a) the total gold confiscated during the years 1977, 1978 and 1979; and

(b) the gold auctioned during the period (year-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

(a) The information is being collected and will be laid on the Table of the House.

(b) A quantity of 12.956 tonnes of gold was sold in auctions conducted by the Reserve Bank of India only during the period from May to Octo-

ber, 1978. No gold was auctioned subsequently or earlier by the Government out of its stock.

### Financial Assistance to States

492. SHRI AMAR ROYPRADHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government are considering to provide adequate financial assistance to all the States and Union Territories to meet their economic requirements for the next financial year i.e. 1980-81; and

(b) if so, the figures of allocation of funds to them—State-wise and Union Territory-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Having regard to the need for maintaining the tempo of development, the States and the Union Territories are being allocated adequate Central assistance to enable them to have in 1980-81 viable Plans with a reasonable step up over the current year's outlays.

(b) The exact quantum of Central assistance for each State and Union Territory is being finalised by the Planning Commission.

### Development of Devaraya Durga Hill in Tumkur District

493. SHRI K. LAKKAPPA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it has come to the notice of Government that Tumkur District people are urging for exploiting the development of Devaraya Durga Hill as a full pledged Tourist Centre:

(b) the reasons why work has not been started even though certain funds are being allocated;

(c) the type of development and time fixed for completion in this regard; and